

**BEFORE THE HONOURABLE NATIONAL GREEN TRIBUNAL SOUTHERN
ZONE AT CHENNAI**

ORIGINAL APPLICATION NO.94 OF 2024

In the matter of:

SHEFEEK S

APPLICANT

VS

**Kerala State Pollution Control Board
Through Its Member Secretary & ORS**

RESPONDENTS

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S.NO	DATE	PARTICULARS	PG NO.
1.	18.06.2025	Memo filed by the 4 th Respondent	1
ANNEXURES			
2.	13.06.2025	Letter sent by the 4 th Respondent to Kerala State Pollution Control Board	2

Dated at Chennai this 18th day of June 2025.



Counsel for 4th Respondent

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MEMO FILED ON BEHALF OF THE 4th RESPONDENT

It is respectfully submitted as follows:

1. It is submitted that the during the last hearing dated 19.03.2025, the Hon'ble Tribunal had directed to file the report.
2. It is submitted that the 4th Respondent herein had communicated vide Letter to Kerala State Pollution Control board dated 13.06.2025 the report along with annexures.

Therefore, it is prayed that this Hon'ble Tribunal may take in record this memo and render justice.



COUNSEL FOR 4th RESPONDENT



The Kerala Minerals and Metals Ltd.

(A Govt. of Kerala Undertaking)

(An ISO 9001, ISO 14001 & ISO 45001 Certified Company)

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TP/ENV/NGT/01
13.06.2025



CIN-U14109KL1972SGC002399

**The Chief Environmental Engineer
The Kerala State Pollution Control Board
Pattom, Thiruvananthapuram**

Dear Sir/Madam,

Sub: Hon'ble NGT cases- KMML compliance report on Execution Application No. 7/2023 in Original Application No:290/2013 filed by Sri. Suresh Kumar in Hon'ble NGT (SZ), Chennai, Original Application No. 74/2023 (Earlier OA 502/2022 (PB)) filed by Sri. Padmakumar in Hon'ble NGT (SZ), Chennai and Original Application No. 94/2024 (Earlier OA 776 of 2023(PB) LP) filed by Sri. Shefeek S. in Hon'ble NGT (SZ), Chennai.

Ref:(1) Execution Application No. 7/2023 in Original Application No:290/2013 filed by Sri. Suresh Kumar in Hon'ble NGT (SZ), Chennai.

(2) Original Application No. 74/2023 (Earlier OA 502/2022 (PB)) filed by Sri. Padmakumar in Hon'ble NGT (SZ), Chennai.

(3) Original Application No. 94/2024 (Earlier OA 776 of 2023(PB) LP) filed by Sri. Shefeek S. in Hon'ble NGT (SZ), Chennai.

(4) E-mail dated 12.06.2025 forwarded to KSPCB.

Vide ref (4), We have e-mailed the updated action taken report and status covering short term & long-term measures, directions/ findings suggested in the Hon'ble NGT verdict, Joint Committee recommendations with respect to ref (1.2 & 3) to KSPCB.

Additionally, we are furnishing details pertaining to public water supply from KMML. It may be noted that KMML has been providing drinking water through pipelines and tank mounted vehicles to local community including the complainant.

At present there is no complaint regarding drinking water supply to Sri. Shefeek.S (complaint under OA No.94/2024). The complaint raised regarding the supply of potable water got resolved by KMML.

The details of public water supply from KMML are attached as Annexure-1,2,3 & 4 for your kind perusal

**Thanking You,
Yours faithfully,
For The Kerala Minerals and Metals Limited**

HOD (ENV) & AGM (E/I)

Cc: (1) The Senior Environmental Engineer - 1
Kerala State Pollution Control Board
Pattom, Thiruvananthapuram - 695004.

(2) The Environmental Engineer
Kerala State Pollution Control Board
District Office, Ushas Building, Big Bazar,
Kollam - 691001.

DETAILS OF DRINKING WATER PROVIDED BY SEVEN NEIGHBOURING
WARDS

1. No of wards covered - 7, Chitoor, Mekkad, Ponmana, Panmana, Kalari, Kolam, Porukara
2. No of Households covered - 5578
3. No of residents covered and time allotted to each ward - Around 5578, water provide viz- Company pipe line Jalanidhi pipe line Tank mounted Lorry & Tube well constructed by KMML
4. Details about length of pipe laid quantity of water supplied through pipeline - Around 65 Km company pipe line Jalanidhi pipe line laid at Panmana Panchayath
5. Quantity of water supplied through Tanker lorry and its details - 1,60,000 Litter to 1,81,000 Litter / day

KERALA MINERALS AND METALS LIMITED

Sankaramangalam - Chavara

Potable Drinking Water Supply Scheme

The seven neighbouring wards of the Company viz Kalari, Kolam, Mekkad, Chittoor, Ponmana, Panmana and Porukara are provided with potable drinking water after purification from the Company's water treatment plant. This is done through the laid pipe lines which is about 65km to ensure drinking water to all the household in these wards. Around 8 lakhs ltr of water is supplied through this pipe line net work. Over and above this, one lakh fifty thousand ltr of water is provided in tank mounted lorries each day though out the year and during summer additional quantity of more than fifty thousand liters is being provided.

In addition to this required quantity of water is provided for marriage, house warming, religious functions based on request of the ward members.

Tube wells

The Company has constructed tube wells and the output of these wells is connected to the laid pipe line of the water supply scheme that is maintained by the Jalanidhi. Wells are constructed for Mekkad, Chittoor, Panmana, Ponmana, Porukara, Kalari, Kolam. One tube well was constructed for two wards of Vadakkumthala. The cost of constructions and connecting to the Jalanidhi line was borne by the Company. At the time of discussion for construction of tube well, it was agreed that current charges wages of the well operators, repairs and maintenance would be borne by Jalanidhi. For ensuring smooth supply of water, the cost of repairs of these wells and pipe line network are meet by the Company.

The wells constructed at Porukkara and Vaduthala are not functioning. The company has informed the Panchayath that new wells will be constructed if suitable alternative land is provided. They are yet to identify land for the purpose. On identification of land Company would construct wells in these areas.

Jalanidhi scheme

The Jalanidhi scheme in the year 2009-2010 was aimed to provide drinking water to all the households of Chavara and Panmana Panchayath from the Sasthamcotta fresh water lake.

For the implementation of the scheme, then Hon'ble minister for water resource, Officials and elected members both the Panchayath, political leaders requested the Company management for providing financial assistance. Based on the request the Board of Directors approved to provide 1.17 Cores of rupees for implementation of the scheme (73.48 Lakhs for Panmana Panchayath and 44.32 Lakhs for Chavara Panchayath). On implementation of the scheme the water provided by the Company to the neighbouring area was to be discontinued.

The water from Sasthamcotta Lake was not sufficient hence the Company after providing the requested amount is still providing water from the water treatment plant to these areas both through laid pipe line and tank mounted lorries and yield from the tube wells constructed. Over and above thus 50% of water cess of the seven wards is borne by the Company.

Committee of redressal of complaint related to drinking water.

A committee has been constituted for redressal of complaint and for monitoring smooth supply of drinking water to the seven neighbouring wards of the Company. The water committee is constituted with Manager (Welfare) Manager (Utility) Manager (Civil), Security Officer, Public Relation Officer and Community Liaison Officer.

The Committee convene to evaluate each complaints related to disruption of water supply and action are taken on war footing to solve and ensure smooth uninterrupted water supply.

The telephone numbers of the Public Relation Officer and Community Liaison officer are provided to the ward members. They are available 24 hours and attend to complaints and solve the issues of water supply.

Enclosed herewith the details of amount expended by the Company for ensuring water supply to the neighbouring wards of the Company.

As on expenditure

1.	Jalanidhi Project	-	Rs. 1,17,00,000/-
2.	Tube well Construction	-	Rs. 1,71,27,212/- (6 Nos)
3.	Water charge paid to SLEC	-	Rs. 1,75,86,600/- (from 2011)
4.	Tank mounted lorry Hire charge	-	Rs. 4,08,71,701/- (from 2012)
5.	Tube well maintenance charge	-	Rs. 7,92,697/-

			Rs.8,80,78,210/-
			=====

***Expenditure on water treatment**

plant for supply of drinking water per Year - 72 Lacs
(800m³ x 25 x30 x12)

*Apart from this, the company has bear the cost of laying the pipe line within a radius of 65 km and their day to day maintenance

ANNEXURE - 2

PUBLIC WATER SUPPLY DETAILS FROM 01/JAN/2025 TO 31/MAY/2025

DATE	PIPE LINE (M3)	WATER TANKER (M3)	DATE	PIPE LINE (M3)	WATER TANKER (M3)	DATE	PIPE LINE (M3)	WATER TANKER (M3)	DATE	PIPE LINE (M3)	WATER TANKER (M3)	DATE	PIPE LINE (M3)	WATER TANKER (M3)	DATE	PIPE LINE (M3)	WATER TANKER (M3)
01-Jan-25	819	183	01-Feb-25	794	217	01-Mar-25	825	200	01-Apr-25	923	196	01-May-25	738	142			
02-Jan-25	714	116	02-Feb-25	787	270	02-Mar-25	833	208	02-Apr-25	827	205	02-May-25	756	130			
03-Jan-25	753	192	03-Feb-25	713	215	03-Mar-25	781	169	03-Apr-25	817	212	03-May-25	750	167			
04-Jan-25	801	184	04-Feb-25	812	198	04-Mar-25	822	214	04-Apr-25	815	208	04-May-25	764	195			
05-Jan-25	793	186	05-Feb-25	774	187	05-Mar-25	835	225	05-Apr-25	825	210	05-May-25	689	90			
06-Jan-25	846	214	06-Feb-25	762	197	06-Mar-25	785	216	06-Apr-25	830	207	06-May-25	828	205			
07-Jan-25	791	188	07-Feb-25	776	197	07-Mar-25	787	186	07-Apr-25	824	211	07-May-25	809	178			
08-Jan-25	812	175	08-Feb-25	808	190	08-Mar-25	842	212	08-Apr-25	756	203	08-May-25	788	222			
09-Jan-25	829	182	09-Feb-25	815	220	09-Mar-25	758	214	09-Apr-25	844	207	09-May-25	762	190			
10-Jan-25	803	180	10-Feb-25	861	223	10-Mar-25	829	214	10-Apr-25	823	200	10-May-25	828	198			
11-Jan-25	790	207	11-Feb-25	814	201	11-Mar-25	775	217	11-Apr-25	748	178	11-May-25	785	190			
12-Jan-25	832	191	12-Feb-25	808	201	12-Mar-25	830	184	12-Apr-25	821	199	12-May-25	721	210			
13-Jan-25	838	201	13-Feb-25	777	205	13-Mar-25	825	209	13-Apr-25	726	198	13-May-25	761	205			
14-Jan-25	725	176	14-Feb-25	818	211	14-Mar-25	832	200	14-Apr-25	709	228	14-May-25	765	204			
15-Jan-25	784	202	15-Feb-25	853	214	15-Mar-25	827	184	15-Apr-25	845	187	15-May-25	704	217			
16-Jan-25	872	184	16-Feb-25	794	192	16-Mar-25	915	198	16-Apr-25	775	214	16-May-25	752	203			
17-Jan-25	825	162	17-Feb-25	844	219	17-Mar-25	824	197	17-Apr-25	800	199	17-May-25	769	203			
18-Jan-25	829	190	18-Feb-25	795	200	18-Mar-25	815	201	18-Apr-25	775	203	18-May-25	751	192			
19-Jan-25	799	181	19-Feb-25	802	219	19-Mar-25	817	193	19-Apr-25	857	208	19-May-25	711	192			
20-Jan-25	756	188	20-Feb-25	798	213	20-Mar-25	816	215	20-Apr-25	808	194	20-May-25	806	206			
21-Jan-25	757	175	21-Feb-25	803	177	21-Mar-25	801	205	21-Apr-25	721	186	21-May-25	773	202			
22-Jan-25	755	203	22-Feb-25	816	179	22-Mar-25	817	206	22-Apr-25	830	217	22-May-25	716	216			
23-Jan-25	852	198	23-Feb-25	787	208	23-Mar-25	855	217	23-Apr-25	788	203	23-May-25	841	219			
24-Jan-25	811	174	24-Feb-25	803	200	24-Mar-25	775	206	24-Apr-25	820	210	24-May-25	815	199			
25-Jan-25	929	192	25-Feb-25	764	205	25-Mar-25	799	183	25-Apr-25	812	201	25-May-25	780	200			
26-Jan-25	748	165	26-Feb-25	800	205	26-Mar-25	781	208	26-Apr-25	775	196	26-May-25	763	188			
27-Jan-25	830	194	27-Feb-25	787	215	27-Mar-25	815	311	27-Apr-25	784	197	27-May-25	764	169			
28-Jan-25	779	185	28-Feb-25	836	182	28-Mar-25	837	172	28-Apr-25	813	217	28-May-25	786	159			
29-Jan-25	861	206				29-Mar-25	871	208	29-Apr-25	774	206	29-May-25	753	125			
30-Jan-25	839	219				30-Mar-25	834	212	30-Apr-25	779	148	30-May-25	720	100			
31-Jan-25	735	208				31-Mar-25	785	76				31-May-25	743	142			
TOTAL (M3)	24907	5801		22401	5760		25343	6260		24044	6048		23691	5658			
AVG.	803.45			800.04			817.52			801.47			764.23				
05 MONTHS TOTAL (M3)															120386		
AVG.(M3)															797.26		

Handwritten signature and date: 11/05/2025

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**BEFORE THE HONOURABLE
NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

O.A.NO. 94 OF 2024

SHEFEEK S

...Applicant

Vs

State of Kerala Through its Cheif Secretary
& Ors

...Respondents

MEMO FILED BY 4TH RESPONDENT

B. Deepak Narayanan (Ms 2452/12)
COUNSEL FOR 4th Respondent

9791768638